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Shri Kanungo: It is very small.

Shri Dasappa: I want to know it exactly.

Shri Kanungo: I do not know the exact percentage.

Burra Dhemo Coal Mine

***127. Shri P. C. Bose:** Will the Minister of Labour and Employment be pleased to state:

(a) whether the Committee appointed to enquire into the flooding accident that took place in Burra Dhemo Coal mine in September, 1956, has submitted its report;

(b) if so, the findings and recommendations of the Committee; and

(c) the action so far taken in this matter?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) and (c). A statement containing the required information is laid on the Table of Lok Sabha. [See Appendix I, annexure No. 33.)

Shri P. C. Bose: From the statement it appears that the pumping was not arranged immediately after the flooding accident. May I know what was the reason for that?

Shri Abid Ali: I have given the main recommendations of the enquiry committee in the statement. Whatever action they have suggested, we are taking.

Shri P. C. Bose: May I know whether the men who survived after 19 days and came out of the jaws of death have got due compensation from the company?

Shri Abid Ali: We have not received any complaint with regard to the non-payment of any dues to them.

Shri T. B. Vittal Rao: The enquiry committee has recommended that at the rescue station, pumping equipment also should be kept. May I know what action is being taken by the Government on that? Shri Abid Ali: It has been stated in the statement that the Chief Inspector of Mines has been asked to take appropriate action on these recommendations.

Shri T. B. Vittal Rao: May I know if prosecution has been launched against the manager, who has been held responsible for the accident, and whether he is still in charge of that mine?

Shri Abid Ali: Action under regulation 48 is being taken. So long as he is not suspended, he can remain in charge of the mine, according to law.

Plantation Inquiry Commission

*129. Shri N. R. Muniswamy: Will the Minister of Commerce and Industry be pleased to state the recommendations made by the Plantation Inquiry Commission on Coffee, Rubber and Tea which have been accepted by Government?

The Minister of Commerce (Shri Kanungo): The recommendations of the Commission are under consideration.

Shri N. R. Muniswamy: May I know the recommendations that have not been accepted by the Government and the reasons therefor?

Shri Kanungo: They are under consideration. I may add that Government's decision on the tea part of the Report is likely to be available in a couple of months.

Shri N. R. Muniswamy: May I know whether any machinery is under contemplation for the implementation of the Commission's recommendations?

Shri Kanungo: When the Government's decision is finally taken and published, we will find that.

Shri T. B. Vittal Rao: May I know when the report of the Enquiry Commission on coffee and rubber will be published and made available?

Shri Kanungo: It is a matter of physical difficulty of getting them printed; they are so bulky. Shri B. S. Murthy: May I know for how long this report has been under consideration of Government and when they propose to release the accepted recommendations of the Commission?

Shri Kanungo: The report of the tea part was available to Government in April 1956. Thereafter they had to consult the Tea Board and its members and also obtain the views of the trade and other interests concerned. They had also to consult the other Ministries and States. This process is almost completed and as I have said earlier the decision of the Government of India will be available very shortly.

Shri Palaniandi: What are the references in the report of the Enquiry Commission to labour?

Shri Kanungo: The report has been supplied to hon. Members.

Children Film Society

*130. Shri Shree Narayan Das: Will the Minister of Information and Broadcasting be pleased to state:

(a) the number and nature of children films so far produced by the Children Film Society;

(b) whether the Society has drawn up any programme of its work; and

(c) the amount so far advanced by Government to the Society?

The Minister of Information and Broadcasting (Dr. Keskar): (a) The Children's Film Society is a registered body and, though receiving grants from Government, works independently. The Society has so far produced two feature films and two adaptations. The Society has also made versions in Hindi of five British Children's films and three Soviet Children's films. All these films are produced with particular appeal to Children.

(b) It is understood that the Society has included in its programme the production of two feature and two short films during the current year.

(c) Rs. 2,30,000 during 1955-56. Rs. 3,98,999/14/9 during 1956-57.

Shri Shree Narayan Das: May I know whether any of these films have been able to achieve any distinction in national or international competitions?

Dr. Keskar: We should not expect the Children's Film Society productions to achieve distinction at a stroke. It is only since 1955-56 that they have begun to produce films. This year one of the productions has received the certificate of merit in the State awards.

Shri Shree Narayan Das: May I know whether Government is aware that this Society has received any contribution or donation from the public and if so, what is the amount that the Society has received so far?

Dr. Keskar: The Society has the liberty to have public donations, but I would like to have notice to find out what donations they have received till now.

सेठ अखल सिंह : मुख्ललिफ स्टेट्स में ये फिल्मे दिखाने का प्रबन्ध किस तरह किया गया है ?

डाः केसकर : मैं ने पहले ही कहा है कि चिल्ढ़न्ज फिल्म सोसायटी का काम सरकार से बिल्कुल स्वतंत्र है मौर उस की तफसील के बारे में बताना मेरे लिये मुस्किल है। यह जिस्मेदारी सोसायटी की है कि बह झपनी फिल्मों के डिस्ट्रिब्यूशन का काम सम्भाले ।

Shri Palaniandi: May I know whether any assistance will be given to private producers to produce children's films?

Dr. Keskar: I think the Society is doing it mainly with the help of private concerns.